Suppl- List 2 Sr. No. 12

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 159/2020 CrlM No. 469/2020 CrlM No. 470/2020 CrlM No. 471/2020

Javed Ahmed Molvi and others

...Petitioner(s)

Through: - Mr. Vishal Sharma, Advocate

v/s

Union Territory of J&K and Anr.

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice in the main petition as well as in application.

List on 15.07.2020.

In the meantime, no coercive measure shall be taken against the petitioner Nos. 2 to 4.

(PUNEET GUPTA)
JUDGE

Jammu 12.06.2020 Shammi